

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1005/GT/2025

Subject : Petition for revision of tariff of Sipat STPS Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024 after the truing up exercise.

Petition No. 70/GT/2026

Subject : Petition for approval of tariff of Sipat STPS Stage-II (1000 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : MPPMCL and others

Date of Hearing : **24.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Adarsh Tripathi, Advocate, NTPC
Shri Ajitesh Garg, Advocate, NTPC
Shri Ravi Sharma, Advocate, CSPDCL
Shri Aryan Chanda, Advocate, CSPDCL
Shri Rajiv Shankar Dvivedi, Advocate, MPPMCL
Shri Sushant Sarkar, Advocate, MPPMCL
Ms. Priyanka Parmar, Advocate, MPPMCL
Ms. Priya, Advocate, MPPMCL
Shri Anup Jain, Advocate, MSEDCL
Shri Rajiv Naik, Advocate, MSEDCL
Ms. Nishtha Goel, Advocate, MSEDCL
Shri Shashwat Dubey, Advocate, MSEDCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner sought an extension of time to furnish the additional information sought by the Commission vide its Technical Validation (TV) Letter dated 11.6.2026. The learned counsel for the Respondent, CSPDCL, also sought time to file its reply to the Petition. The learned counsel for the Respondent, MSEDCL, submitted that it has already filed its reply in Petition No. 1005/GT/2025 and sought time to file its reply in Petition No. 70/GT/2026.

2. After hearing the learned counsel for the parties, the Commission permitted the Petitioner to furnish the additional information, as sought vide TV letter dated 11.6.2026, on or before **30.7.2026**, after serving a copy on the Respondents. The Respondents are permitted to file their reply on or before **27.8.2026**, after serving copies on the Petitioner, who may file its rejoinder, if any, by **17.9.2026**.



3. The Petitions shall be listed for hearing on **24.9.2026**.

By order of the Commission

**Sd/
(T.D. Pant)
Joint Chief (Law)**

